

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 06

IVN.P(IBC)/ 26(MB)2023 IA 873(MB)2023 IA 4644(MB)2023 IN
C.P. (IB)/905(MB)2020

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **06.02.2024**

NAME OF THE PARTIES : **JM Financial Asset Reconstruction Company**

Vs

Hotel Horizon Pvt. Ltd.

For FC : Adv. Rohit Gupta i/b Meraki Chambers
a/w Adv. Manaswi Agrawal

For CD : Adv. Shadab Jan a/w Adv. Shivam Bhagwati
i/b Crawford Bayley & Co.

For Intervener (Intervention Petition No. 26/2023) : Adv. Hasan Sayed
Section 7 of IBC

ORDER

At the request of both the parties **list on 15.02.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)